

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/73/IB/17

PETITION NUMBER

: CP/664/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: NEYCER INDIA LTD

NAME OF THE RESPONDENT(S)

: BANK OF INDIA LTD

UNDER SECTION

: 11

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

RAN ROSTERMON (POR IMLERM)

1. S. SATHIYANARAYANAN CONNEL JOR RESPONDENT J. Latherfoundant (BOS)

2 RON RODAWANEN Comment for Restorm
(Neyer)

ORDER

Counsels for both the parties are present. Counsel for Bank of India prayed for time to file counter. At request, time is enlarged. Put up on 22.01.2018 at 10.30 A.M.

> _ 50 -(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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